

**HIGH COURT FOR THE STATE OF TELANGANA  
AT HYDERABAD**

**ABSTRACT**

**JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges – ORDERS - ISSUED.**

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**ROC.NO.2698/2020-B.SPL.**

**NOTIFICATION NO.412-B.SPL.**

**DATED:16.12.2020.**

**The High Court is pleased to pass the following Transfer and Posting orders:**

Sri M.Rajender, V Additional Junior Civil Judge –cum- XIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District is transferred and posted as Junior Civil Judge, Narayanpet, Mahabubnagar District (**post kept vacant**).

- i) Sri M.Rajender, shall handover charge of his post to the I Additional Junior Civil Judge –cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District, on or before 18.12.2020 and proceed to take charge of his new post from Junior Civil Judge, Atmakur, Mahabubnagar District.
- ii) The I Additional Junior Civil Judge –cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District, will be in Full Additional Charge of the post of V Additional Junior Civil Judge –cum- XIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District, until further orders.

**NOTE: The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.**

  
**REGISTRAR GENERAL**

16.12.2020

**To**

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, Hyderabad.

8. The Prl. District and Sessions Judge, Rangareddy at L.B.Nagar.
9. The Prl. District and Sessions Judge, Mahabubnagar.
10. The Metropolitan Sessions Judge -cum- I Additional District and Sessions Judge, Rangareddy at L.B.Nagar.
11. The I Additional District and Sessions Judge, Mahabubnagar.
12. The V Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District
13. The I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District,
14. The Junior Civil Judge, Atmakur, Mahabubnagar District.
15. The Junior Civil Judge Narayanpet, Mahabubnagar District.
16. The District Treasury Officer, Rangareddy District, Exhibition Grounds, Nampally, Hyderabad
17. The District Treasury Officer, Mahabubnagar.
18. The Sub-treasury Officers Atmakur and Narayanpet, Mahabubnagar District.
  
19. **THE SECTION OFFICERS:-**
  - (a) B.Section, (b) D.I (Budget) Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D II (Buildings) Section, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana.